NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 72/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 48/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

Name of the Company:

Integrated Tech-Infra Business Solution Pvt. Ltd.

Omega Power Infratech Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

R.S.-SARTVASTANA

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ORDER

Learned PCS Mr. Rajendra Sahay Srivastava present for Petitioners.

List the matter on 21.12.2017, for hearing on the representation of the Regional Director regarding clause 11.4 of the scheme.

> BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of November, 2017.